

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.328/2008  
Dated the 24<sup>th</sup> day of June 2008**

**CORAM :  
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER**

P.R.Mary Grace  
PGT (Maths) Relieved from Kendriya Vidyalaya,  
CSWRI Campus, Avika Nagar Tong,  
Rajasthan-304 501  
Residing at Panakkal House,  
Vattaparamba Lane, Azad Road,  
Kochi – 682 017. ... Applicant

By Advocate Mr Millu Dandapani

V/s

- 1 The Principal,  
Kendriya Vidyalaya,  
Ernakulam, Kochi.
- 2 The Commissioner,  
Kendriya Vidyalaya Sangathan,  
18, Institutional Area,  
SJ Singh Marg, New Delhi-110 016.
- 3 The Principal,  
Kendriya Vidyalaya, C.S.W.R.I Campus,  
Avika Nagar Tong, Rajasthan-304 501
- 4 The Assistant Commissioner,  
Kendriya Vidyalaya Sangathan,  
IIT Campus, Chennai-600 036(T.N.) ... Respondents.

By Advocate Mr.Thomas Mathew Nellimoottil

This application having been heard on 24th June, 2008, the Tribunal on the same day delivered the following

**(ORDER)  
Hon'ble Mr.George Paracken, Judicial Member**

Applicant has filed the present OA aggrieved by the action of the respondents in not permitting her to join duty pursuant to the Annexure



A-2 transfer order dated 16.5.2008 transferring her from Kendriya Vidyalaya, Avika Nagar to Kendriya Vidyalaya, Ernakulam, Cochin in terms of the transfer guidelines.

2 When the matter came up for consideration today, the applicant's counsel has submitted that the respondents have modified the earlier transfer order vide order dated 19.6.2008 and permitted her to join duty at Kendriya Vidyalaya No.2, Kochi.

3 In the above circumstances of the case, the applicant's counsel has submitted that she has instruction from the applicant to withdraw the OA. Mr.Thomas Mathew Nellimoottil, counsel for respondents has no objection to this.

In view of the above position, the OA is dismissed as withdrawn. There shall be no orders as to costs.

  
(GEORGE PARACKEN)  
JUDICIAL MEMBER

abp